

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/188(CHE)/2022
NAME OF THE PETITIONER : IDBI Bank Limited
NAME OF THE RESPONDENT(S) : K. Raghavendra Rao
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Mr. Jerin Asher Sojan for IRP. Ld. Counsel Ms. Varsha Jain for the Respondent undertakes to file vakalat. Ld. Counsel Mr. R. Imayavaramban for the Petitioner.

Let the Application be served on the Respondent.

Let the IRP report be served to the parties.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the Petition for hearing on **20.08.2024 along with connected matters.**

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk